



## Patna High Court Legal Services Committee

Office Order No. 14,

dated 17<sup>th</sup> October, 2022

### OFFICE ORDER

The following learned Advocates are empanelled to work as Panel Lawyers in the existing panel of Patna High Court Legal Services Committee to provide legal aid to the eligible litigants for a period of 03 years or until further orders, whichever is earlier, effective from the date of order.

SL. No.	Name of the Applicant	Enrollment No.	Category	Mobile No.
1	Mr. Deepak Kumar Singh	366/1980	General	9835239212
2	Ms. Surya Nilambari	1887/2009	General	9871956775
3	Mr. Pratik Mishra	BR/1956/13	General	9431034333
4	Swati Sinha	D/2865/15	General	8677063549
5	Somali Acharya	D/3434/17	General	8375851430
6	Mr. Amish Kumar	1869/2006	General	9006641327
7	Mr. Navneet Jha	BR/916/2018	General	8825196545

By Order

Sd/-

I/C Registrar-Cum-Secretary,  
Patna High Court Legal Services Committee.

Memo No. 2146-2155 /

Dated 17/10/2022

Copy forwarded to the Secretary to Hon'ble the Chairperson, PHCLSC/ Office of learned Advocate General, Govt. of Bihar, Patna/ The Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna and also to all concerned for information.

  
I/C Registrar-Cum-Secretary,  
Patna High Court Legal Services Committee.